NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 143/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES:

Sarkar Packs Pvt.Ltd.

V/s.

Cobit Engineering Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Braggashin vishal Respondent Broggashin (for Adv. Teatendra

2. G.M. Irshi

Operational Craiter guidally

ORDER

TCP No. 143/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner and Corporate Debtor are present.

List this matter on 05.10.2017 for Order.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)